

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 33(ND)13  
**CA. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017**

**NAME OF THE COMPANY:** M/s. Shiv Kuamr Jain & Ors. V/s. M/s. Spell Organics Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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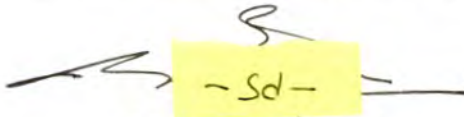
Present: For Petitioner (s): Mr. Rakesh Sinha, Advocate  
Mr. Dhruv Surana, Advocate

For Respondent (s): None.

**Order**

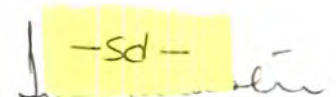
The petitioner has filed two Application CA no. 49/2016 and 259/2015 for amendment of the petition. Considering that the case pertains to the year 2013, any amendment at this stage should be discouraged. Let the additional fact be placed on record by way of affidavit. The petitioner's prayer if required can be moulded by this Bench. The Respondents are also granted liberty to file their counter affidavit, if required.

To come up for final disposal on 1<sup>st</sup> November 2017.

  
-sd-

[ S.K. MOHAPATRA ]  
MEMBER [T]

(Shipra Mittal)

  
-sd-

[ INA MALHOTRA ]  
MEMBER [J]